

(b) if so, whether any detailed scheme for the purpose has been prepared; and

(c) when the implementation of the scheme is expected to begin?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) to (c). There is no proposal to form a single sales organisation for the Corporation as a whole. The production Units of the Corporation have their own sales organisations and these are being developed according to requirement for direct distribution of fertilizers to Consumers.

Pak. Raid on a Town in West Dinajpur

927. Shri Vishwa Nath Pandey: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that two persons, husband and wife, were killed and some persons were injured when many Pakistanis armed with deadly weapons raided the house of Chotan Hansda in Tapan Police Station of West Dinajpur district (West Bengal) on 16-8-1966; and

(b) if so, the reaction of Government thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). It is a fact that two persons were murdered in Tapan Police station on 15th August, 1966. A case has been registered by local Police and investigation is in progress. There are no indications, however, pointing to the Commission of the offence by Pak. criminals.

Postal Services in Uttar Pradesh

928. Shri Vishwa Nath Pandey: Will the Minister of Communications be pleased to state:

(a) the number of villages covered by the postal services in Uttar Pradesh till the end of September, 1966; and

(b) the details thereof?

The Minister of State in the Department of Parliamentary Affairs and Communications (Shri Jaganath Rao): (a) 1,12,624.

(b) All the villages in Uttar Pradesh are covered by postal services. These are being served by 52 Head Post Offices, 1712 Departmental Sub-Post Offices, 157 Extra Departmental Sub-Post Offices, 1 Dak Sevak and 9740 Extra Departmental Branch Post Offices.

Gandhi Murder Case

929. Shri Vishwa Nath Pandey:

Shri H. C. Linga Reddy:

Shri Yashpal Singh:

Shri Hukam Chand

Kachhavaia:

Shri Onkar Lal Berwa:

Shri Bade.

Shri R. S. Tiwary:

Shri D. C. Sharma:

Shri Bagri:

Dr. Ram Manohar Lohia:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 340 on the 27th July, 1966 and state:

(a) whether Government have since taken a decision to appoint a new commission to enquire into the circumstances of the murder of Mahatma Gandhi;

(b) if so, the names of the members of the Commission; and

(c) when it is likely to start its work?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) to (c). Necessary orders appointing Shri J. L. Kapur Chairman of the Law Commission, to complete the inquiry and submit a report to Government are being issued.